

IN THE NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
NEW DELHI

CP. No.868/2015

SECTION: UNDER SECTIONS 391 & 394 OF THE COMPANIES ACT, 2013

IN THE MATTER OF:

Bank Street Securities Pvt. Ltd. & Ors.

..... ..Petitioner

V/s

.....Respondent

Coram:

Order delivered on 11.08.2017

R.VARADHARAJAN
Hon'ble Member (Judicial)

For the Petitioner : Mr. Ashish Middha, Advocate

For the Respondent : -

ORDER

Due to paucity of time arising out of the Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence at the joint request of the parties, the matter is posted for hearing on 16.8.2017.

(Sd/- N)
(R.VARADHARAJAN)
MEMBER (JUDICIAL)